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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/109/2016
NAME OF THE PETITIONER(S) : G. S. Rajesh
NAME OF THE RESPONDENT(S) : Mars Consortium Infra Private Ltd & 5 Another
UNDER SECTION : 397,398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Dominic S. David For P. Gindhenon	Counsel for R 2	
2.	R. LAKSHMI RATHAN For Pushpa Menon	Counsel for Petitioner	

ORDER

Counsel representing both the parties present. Counsel for respondents in CA 31/2017 prayed time for filing counter. Time extended at request. Put up on **24.03.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)